

PUNJAB VIDHAN SABHA

Postponed Starred Question

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON

Saturday, the 25th June, 2022

To release pending payment of the sugarcane growers by the private and co-operative sugar mills of the State

*37. 1. Sardar Tripat Rajinder Singh Bajwa, M.L.A.

2. Sardar Partap Singh Bajwa, M.L.A.

3. Shri Vikramjit Singh Chaudhary, M.L.A.-

Will the Co-operation Minister be pleased to state :-

- a) the amount which is still pending for the payment to sugarcane growers by the private and co-operative sugar mills, separately, in the State togetherwith the amount as well as date as on which the same was released, at last, the details be given;
- b) the steps taken by the government to release/clear the aforesaid payments togetherwith the time by which the said payments are likely to be made?

To declare the Kandi Area Talwara as Tourism Place

- *40. Sardar Karambir Singh, M.L.A.- Will the Tourism Minister be pleased to state whether there is any proposal under consideration of the government to declare the Kandi Area Talwara of Assembly Constituency Dasuya as Tourism place; if so, the time by which it will be done?

Details of amount collected from sand and gravel from 16th March, 2022 to-date

*52. Sardar Sukhbinder Singh Sarkaria, M.L.A.- Will the Mines and Geology Minister be pleased to state:-

- a) the rate of the sand and gravel in the market at present;
- b) the amount from sand and gravel deposited in the Government exchequer from 16th March, 2022 to-date togetherwith the district-wise details of the same;
- c) the number of cases registered against the illegal miners from 16th March, 2022 to-date alongwith district-wise details thereof?

Details of Circuit House Amritsar which has been entrusted to a company

*112. Kunwar Vijay Pratap Singh, M.L.A.- Will the Finance Minister be pleased to state:-

- a) whether the Circuit House, Amritsar has been entrusted to a private company; if so, whether the company taking it over has any link with any political family;
- b) whether any rule has been ignored for handing over to said company; if so, whether any action been taken or proposed to be taken against the concerned authorities;
- c) whether there is any proposal while reconsidering the issue to revoke the said agreement and bring Circuit House, Amritsar under the government control;
- d) the details of the agreement between the parties concerned be given?

Chandigarh
The 24th June, 2022

Officed 24/6/2022
Superintendent
Punjab Vidhan Sabha
Chandigarh

Surinder Pal
Secretary
PUNJAB VIDHAN SABHA

P.T.O.